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GOVERNMENT OF INDIA
DEPARTMENT OF REVENUE AND BANKING
(REVENUE WING)

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NOTIFICATION
(INCOME TAX)

No.1538(F.No.197/53/76-IT(II): In exercise of the powers conferred by clause (iv) of sub-section (23C) of section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "Jawan's Welfare Trust, Maharashtra" for the purpose of the said section for and from the assessment year(s) 1975-76.

Sd/-
(T.P.JHUNJHUNWALA)
DIRECTOR, GOVERNMENT OF INDIA

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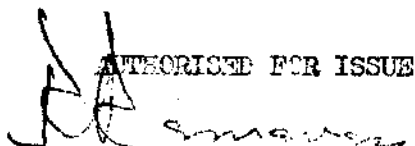
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DIRECTOR, GOVERNMENT OF INDIA

AUTHORISED FOR ISSUE


(R.V.RAMANI)

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DIRECTORATE OF INSPECTION (RS&P)

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